

IN THE INCOME TAX APPELLATE TRIBUNAL, DELHI 'F' BENCH,  
NEW DELHI [THROUGH VIDEO CONFERENCE]

BEFORE SHRI N.K. BILLAIYA, ACCOUNTANT MEMBER, AND  
SHRI KULDIP SINGH, JUDICIAL MEMBER

ITA No. 7008/DEL/2017  
[Assessment Year: 2011-12]

Shri Romi Shiv  
12/56, Royal Hotel Complex  
Mall Road, Meerut

Vs.

The A.C.I.T  
Circle - 2  
Meerut

PAN : ACYPS 9841 F

[Appellant]

[Respondent]

Date of Hearing : 17.12.2020  
Date of Pronouncement : 17.12.2020

Assessee by : Shri Vinod Goyal, Adv  
Revenue by : Shri M. Barrwal, Sr. DR

**ORDER**

**PER N.K. BILLAIYA, ACCOUNTANT MEMBER:-**

This appeal by the assessee is preferred against the order of the  
ld. CIT(A), Meerut dated 09.11.2017 pertaining to Assessment Year  
2011-12.

2. At the very outset, ld. counsel for the assessee stated that the assessee has decided to settle the dispute under the Direct Tax Vivad se Vishwas Act, 2020 and has, accordingly, filed declaration in Form Nos. 1 and 2 dated 21.03.2020.

3. On such concession, the appeal of the assessee is dismissed as withdrawn.

4. However, if for some technical reason the dispute could not be settled under the Vivad se Vishwas Scheme, then the assessee is at liberty to approach the Tribunal for restoration of the appeal.

5. In the result, the appeal of the assessee in ITA No. 7008/DEL/2017 is dismissed as withdrawn.

The order has been pronounced in the open court in the presence of representatives of both the sides on 17.12.2020.

Sd/-

[KULDIP SINGH]  
JUDICIAL MEMBER

Sd/-

[N.K. BILLAIYA]  
ACCOUNTANT MEMBER

Dated 17<sup>th</sup> December, 2020

VL/

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(A)
5. DR

Asst. Registrar,  
ITAT, New Delhi

Date of dictation	
Date on which the typed draft is placed before the dictating Member	
Date on which the typed draft is placed before the Other Member	
Date on which the approved draft comes to the Sr.PS/PS	
Date on which the fair order is placed before the Dictating Member for pronouncement	
Date on which the fair order comes back to the Sr.PS/PS	
Date on which the final order is uploaded on the website of ITAT	
Date on which the file goes to the Bench Clerk	
Date on which the file goes to the Head Clerk	
The date on which the file goes to the Assistant Registrar for signature on the order	
Date of dispatch of the Order	